GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4766 ANSWERED ON:12.08.2014 HUMAN TRAFFICKING NETWORK

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted/proposes to conduct any study on the extent, pattern and trend of human trafficking in the country and to assess the human trafficking network in the backward States where young girls were sold or lured on the pretext of giving employment;
- (b) if so, the details thereof;
- (c) the details of anti-human trafficking units functioning in the country along with the funds provided to such units during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government proposes to set up a network of anti-human trafficking cells in villages and towns across the country and if so, the details thereof; and
- (e) the measures being taken for rehabilitation of the rescued victims of trafficking along with the number of such persons rehabilitated during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b) No, Madam. The Regional Office of South Asia at New Delhi of the United Nations Office on Drugs and Crime has prepared a Country Assessment in 2013, which is available at www.unodc.org/documents/southasia//reports/Human_ Trafficking-10-05-13.pdf.
- (c): A total number of 225 AHTUs, established during 2010-11 and 2011-12, are functioning in various districts of the country. A sum of Rs. 8.72 crore and Rs 8.338 crore was released to all States for establishment of 225 Anti Human Trafficking Units in 2010-11 and 2011-12, respectively. In 2014, an amount of Rs 2.653 crore was released to the State Governments of Arunachal Pradesh, Gujarat, Haryana, Kerala, Nagaland, Odisha, Uttar Pradesh and Uttrakhand for establishment of AHTUs. Details is attached at Annexure-I.
- (d): No, Madam.
- (e): The Ministry of Women and Child Development is implementing "Ujjawala" a Comprehensive Scheme for Prevention of Trafficking and Rescue, Rehabilitation, Re-integration and Repatriation of Victims of Trafficking for Commercial Sexual Exploitation. As on date, 153 Protective and Rehabilitative (P&R) Homes have been supported under the Scheme. These rehabilitative centres are given financial support for providing shelter and basic amenities such as food, clothing, medical care, legal aid, education in the case the victims are children, as well as for undertaking vocational training and income generation activities to provide the victims with alternate livelihood option. The details of number of P & R Homes supported and the number of beneficiaries provided rehabilitative facilities under the Ujjawala Scheme is as below:-

Ujjawala 2011-12 2012-13 2013-14 2014-15
(As on 6.8.14)
No. of P & R 96 121 151 153
Home functional
No. of beneficiaries 4800 6050 7550 7650
(women & children
who are vulnerable
to be trafficked or
trafficked victims
for commercial sexual
exploitation)